

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref: U.O No. Edu-LGL0Cou/20/2021-01-O/o dated 01.09.2021

Edu-LGL0Kmr/5/2021-04-O/o dated 01.09.2021

GOVERNMENT ORDER NO:- 4386 -JK (LD) of 2021

DATED:- 01 - 09 - 2021

Sanction is hereby accorded to the appointment of Officer's of School Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 01.09.2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No. 4386 -JK(LD) of 2021 dated 01.09.2021

S No.	Title of the case	OIC
1.	SWP No. 1392/2017 titled Amrit Lal & ors. V/s state & ors.	Sh. Umesh Sharma, Deputy Secretary School Education Department.
2.	T.A. No. 1063/2020 titled Raghubir Singh V/s UT of J&K & ors.	Sh. Mukhtar Ahmed, Deputy Secretary School Education Department
3.	TA No. 61/1529/2020 (SWP No. 686/2018) titled Zaffar Iqbal & Anr vs State & Ors.	Dr. Ravi Shankar Sharma DSEJ
4.	TA No. 61/374/2020 (WP{C} No. 578/2020) titled Raghubir Singh V/s UT of J&K & ors.	Sh. Mukhtar Ahmed, Deputy Secretary School Education Department.
5.	CCP(S) No. 93/2021 titled Harbans Singh v/s B.K.Singh, Secy School Education	Sh. Mukhtar Ahmed, Deputy Secretary School Education Department.
6.	WP(C) No. 1055/2021 titled Manohar Lal & ors. V/s UT of J&K & ors.	Dr. Ravi Shankar Sharma, DSEJ
7.	SWP No. 1445/2014 titled Gafoor Ahmad V/s state & ors.	Dr. Ravi Shankar Sharma DSEJ
8.	SWP No. 286/2015 titled Roop Chand V/s state & ors.	Dr. Ravi Shankar Sharma DSEJ
9.	CPSW No. 214/2017 in SWP No. 801/2015 titled Shanaz Akhter V/s Shaleen Kabra & ors.	Dr. Ravi Shankar Sharma, DSEJ.
10.	CPSW No. ____/2021 in SWP No. 1649/2018 titled Robeena Kosser V/s Bishwajeet Kumar Singh & ors.	Dr. Ravi Shankar Sharma DSEJ.
11.	CPSW No. 608/2018 in SWP No. 2296/2017 titled Amarnath and ors. v/s Rigzan Sampheal & ors.	Dr. Ravi Shankar Sharma, DSEJ.
12.	CCP(S) No. 71/2020 in SWP No. 2692/2018 titled Shabir Ahmed v/s Anuradha Gupta & others	Dr. Ravi Shankar Sharma, DSEJ.
13.	CPSW No. 569/2018 in SWP No. 2089/2017 titled Shazia Akhter v/s Rigzin Sampheal & ors.	Dr. Ravi Shankar Sharma DSEJ
14.	CPSW 58/2018 in SWP No. 155/2017 titled Puja Mengi V/s. S.Ravinder Singh & anr.	Dr. Ravi Shankar Sharma DSEJ
15.	CPSW No. 31/2018 in SWP No. 155/2005 titled Om parkash Raina v/s F.A.Shah	Dr. Ravi Shankar Sharma DSEJ
16.	CCP No. 135/2008 in SWP No. 577/2003 titled Anita Sharma V/s G.A. Peer	Dr. Ravi Shankar Sharma DSEJ
17.	CPSW No. 529/2018 in SWP No. 175/2018 titled Ashu Choudhary v/s Director School Education, Jammu	Dr. Ravi Shankar Sharma DSEJ
18.	CCP(S) No.308/2019 in SWP No. 2845/2013 titled Shamim Kousar v/s Anuradha Gupta & ors.	Dr. Ravi Shankar Sharma DSEJ
19.	CPSW No. 470/2018 in SWP No. 1842/2017 titled Yasin Hussain v/s R.K.Srangal.	Dr. Ravi Shankar Sharma DSEJ
20.	SWP No. 978/2011 Mohd. Rafi V/s state & ors.	Dr. Ravi Shankar Sharma DSEJ
21.	CPSW No. 141/2015 in SWP No. 2064/2003 titled Sri Krishan Raina V/s Shaleen Kabra & ors.	Dr. Ravi Shankar Sharma DSEJ

2/2/19

22	CPSW No. 337/2017 in SWP No. 2572/2016 titled Magsood Ahd. V/s Ravinder Singh & anr.	Dr. Ravi Shankar Sharma DSEJ
23	CPSW No. 585/2017 in SWP No. 1266/2011 titled Dr. Mohan Lal Sharma V/s Ravinder Singh	Dr. Ravi Shankar Sharma DSEJ
24	CPSW No. 152/2021 in SWP No. 742/2013 titled Reeta Sharma V/s Ravi Shanker Sharma & ors.	Dr. Ravi Shankar Sharma DSEJ
25	TA No. 61/1652/2020 (SWP No. 154/2018) titled Priyanka Wahi	Dr. Ravi Shankar Sharma DSEJ
26	TA No. 61/7306/2020 (SWP No. 4562/2019) titled Madan Kumar	Dr. Ravi Shankar Sharma DSEJ
27	TA No. 61/6380/2020 (SWP No. 4580/2019) titled Ashok Kumar	Dr. Ravi Shankar Sharma DSEJ
28	TA No. 61/959/2020 (SWP No. 4185/2019) titled Vinay Kumar	Dr. Ravi Shankar Sharma DSEJ
29	WP(C) No. _____/2021 titled Shafqat Ali V/s UT of J&K & ors.	Sh. Abdul Majid CEO, Poonch
30	WP(C) No. 1363/2021 Mohd. Raiz & ors. V/s UT of J&K & ors.	Sh. Abdul Majid CEO, Poonch
31	CPSW No. 354/2016 in SWP No. 894/2016 titled Hafeez Raza & anr. V/s Farooq Ahmed Shah	Sh. Abdul Majid CEO, Poonch
32	CPSW No. 302/2016 in SWP No. 853/2016 titled Shagufta Shaheen & ors. V/s Smita Sethi & ors.	Sh. Abdul Majid CEO, Poonch
33	SWP No. 838/2007 titled Rimple Kumar Sharma V/s state & ors.	Sh. Abdul Majid CEO, Poonch
34	WP(C) No. Fresh/2021 titled Mohd Nisar v/s UT of J&K & ors.	Sh. Abdul Majid CEO, Poonch
35	WP(C) No. Fresh/2021 titled Zanib Noor v/s UT of J&K & ors.	Sh. Abdul Majid CEO, Poonch
36	SWP No. 1450/2021 titled Shahnaz Kirmani & ors. V/s UT of J&K & ors.	Sh. Abdul Majid, CEO, Poonch
37	SWP No. 934/2010 titled Ayaz Shabnam V/s state & ors.	Sh. Abdul Majid, CEO, Poonch
38	COA No. 201/2013 titled Bhopinder Singh v/s PR Pole & Anr.	Sh. Abdul Majid, CEO, Poonch
39	CPSW No. 209/2018 in SWP No. 2789/2010 titled Mohd Zulfqar v/s Farooq Ahmed Shah & others	Sh. Abdul Majid, CEO, Poonch
40	CCP(S) No. 397/2018 titled Mohd Afzal & another v/s F.A. Shah & ors.	Sh. Abdul Majid, CEO, Poonch
41	CCP(S) No. 73/2021 in SWP No. 2264/2011 titled Shamim Akhter v/s Anuradha Gupta and another	Sh. Abdul Majid, CEO, Poonch
42	WP(C) No. 1036/2021 titled Shoket Hussain v/s UT of J&K & ors.	Sh. Abdul Majid, CEO, Poonch
43	CCP(S) No. 267/2020 in SWP No. 152/2015 titled Amita Jamwal V/s Asgar Samoon and others	Sh. Arvin Kumar Koul, CEO, Udhampur
44	CPSW No. 756/2017 titled Asif Ali Malik v/s Smt Sarita Chauhan & ors.	Sh. Arvin Kumar Koul, CEO, Udhampur
45	OA No. 1032/2021 titled Vijay Kumar & ors. V/s UT of J&K & ors.	Sh. Arvin Kumat Koul CEO, Udhampur

8/2/19

46	OA No._____/2021 titled Vijay Kumar & anr. V/s UT of J&K & ors.	Sh. Arvind Kumar Koul CEO Udhampur
47	CPOW No. 234/2018 titled Krishan Lal v/s State & ors.	Sh. Behari Singh ZEO, Moghla
48	CCP(S) No. 125/2021 in WP(C) No. 533/2020 titled Kuldeep Singh V/s B.K. Singh & ors.	Sh. Davinder Manhas Deputy CEO, Jammu
49	RP No. 03/2010 in SWP No. 1097/2002 titled Sunita Kumari V/s state & ors.	Sh. Davinder Manhas, Dy. CEO, Jammu
50	CPSW No. 556/2017 in SWP No. 2648/2014 titled Kamaljeet and ors. v/s F.A. Shah & ors.	Sh. Gulzar Hussain Chaudhary CEO, Rajouri
51	CCP(S) No. 385/2019 in SWP No. 404/2018 titled Kafeer Fatima v/s Mrs. Anuradha Gupta & ors.	Sh. Gulzar Hussain Chaudhary CEO, Rajouri
52	SWP No. 3060/2015 titled Zahid Kouser V/s state & ors.	Sh. Gulzar Hussain Chaudhary, CEO, Rajouri
53	WP(C) No. 1137/2021 Mohd. Younis V/s UT of J&K & ors.	Sh. Gulzar Hussain Chaudhary, CEO, Rajouri
54	SWP No. 572/2016 titled Mohd. Taj Khan V/s state & ors.	Sh. Gulzar Hussain Chaudhary, CEO, Rajouri
55	CC(P) No. 497/2019 titled Pooja Kumari V/s state & ors.	Sh. Gulzar Hussain Chaudhary, CEO, Rajouri
56	CCP(S) No. 24/2021 in WP(C) No. 139/2020 titled Sharaz Chowdhary V/s Anuradha Gupta & anr	Sh. Gulzar Hussain Chaudhary, CEO, Rajouri
57	WP(C) No. 1112/2021 titled Mohd. Sadiq V/s state & ors.	Sh. Gulzar Hussain Chaudhary, CEO, Rajouri
58	OA No. 61/1100/2021 titled Kamaljeet V/s UT of J&K	Sh. Gulzar Hussain Chaudhary, CEO, Rajouri
59	TA No. 61/3405/2020 (SWP No. 4273/2019 titled Suhail Jawid & ors.	Sh. Gulzar Hussain Chaudhary, CEO, Rajouri
60	OWP No. 1692/2015 titled Tirth Ram V/s state & ors.	Sh. Gulzar Hussain Chaudhary, CEO, Rajouri
61	CCP(S) 316/2018 in SWP No. 2717/2017 titled Rajni Devi & Anr. Vs F.A. Shah and others.	Sh. Mohammad Aziz CEO, Reasi
62	CPSW 328/2017 in SWP 1885/16 titled Mohd Nawaz & Ors. Vs Hirdesh Kumar Secy. Education Deptt. & ors.	Sh. Mohammad Aziz CEO, Reasi
63	CCP(S) 7/2021 in SWP 145/2019 titled Sudesh Kumar Vs Neeraj Jandial Principal Aggar Jitto & anr.	Sh. Neeraj Jandial Principal, Aggar Jitto
64	CCP(S) No. 224/2020 titled Jai Krishan v/s Anuradha Gupta, Director School Education, Jammu & ors.	Sh. Onkar Chand Sharma CEO, Samba
65	CCP (S) 529/2019 in SWP No.965/2017 titled Renu Kumari Vs. Anuradha Gupta	Sh. Prahalad Bhagat CEO, Doda
66	SWP No. 2321/2018 titled Ranjeet Singh V/s state & ors.	Sh. Rashpal Singh Chowhan CEO, Kishtwar
67	CPSW 549/2019 in WP (C) 2135/2019 titled Radha Krishan V. Sarita Chauhan	Sh. Rashpal Singh Chowhan CEO, Kishtwar
68	CPSW No.134/2017 in SWP No.2216/16 titled Krishan Lal V. Shaleen Kabra	Sh. Rashpal Singh Chowhan CEO, Kishtwar
69	T.A. No. 1657/2020 titled Sheeshni Devi V/s state & ors.	Sh. Rashpal Singh Chowhan, CEO, Kishtwar
70	O.A. No._____/2021 titled Zahoor Ahmed V/s UT of J&K & ors.	Sh. Roshan Lal KAS, Joint Director, Doda/ Kishtwar/ Ramban

8/2
1/9

70	O.A. No. _____/2021 titled Zahoor Ahmed V/s UT of J&K & ors.	Sh. Roshan Lal KAS, Joint Director, Doda/ Kishtwar/ Ramban
71	WP(C) No.1389/2021 titled Talib Hussain & ors. V/s UT of J&K & ors.	Sh. Roshan Lal KAS, Joint Director, Doda/ Kishtwar/ Ramban
72	COA No. 190/2011 in SWP No. 1498/2011 titled Navid Iqbal v/s Shri Naresh Kumar, ZEO, Khawas.	Sh. Sakhi Mohd. ZEO, Khawas
73	TA No. 61/1959/2020 {WP(C) No. 4185/2019} titled Vinay Kumar V/s UT of J&K	Sh. Sanjay Kumar Bhat, KAS Personnel Officer, DSEJ
74	TA No. 61/2766/2020 (SWP No. 1884/2018) titled Mohd. Azam V/s UT of J&K	Sh. Sanjay Kumar Bhat, KAS Personnel Officer, DSEJ
75	CPSW No. 774/2018 in SWP No. 1940/2017 titled Farooq Ahmed & ors. V/s Ajit Kumar Sahu & ors.	Sh. Sanjay Kumar Bhat, KAS Personnel Officer, DSEJ
76	CPSW No. 413/2016 in SWP No. 2676/2014 titled Kamal Kumar V/s Shaleen Kabra & ors.	Sh. Sanjay Kumar Bhat, KAS Personnel Officer, DSEJ
77	SWP No. _____/2021 titled Forum of un aided recognized Institutes V/s UT of J&K & ors.	Sh. Shokat Mehmood, KAS Joint Director Jammu/Kathua/Samba
78	Contempt (SWP) No. 276/2020 in SWP No. 905/2016 titled Khadam Hussain V/s Asgar Hassan Samoon & ors.	Sh. Shokat Mehmood, KAS Joint Director Jammu/Kathua/Samba
79	CCP(S) No. 458/2019 in SWP No. 1526/2014 titled Chander Prabha V/s Sarita Chauhan & ors.	Sh. Shokat Mehmood, KAS Joint Director, Jammu/Kathua/Samba
80	WP(C) No.707/2021 titled Renu Sharma V/s UT of J&K & ors.	Sh. Shokat Mehmood, KAS Joint Director, Jammu/Kathua/Samba
81	OA No. 1076/2020 titled Tasleema Banoo V/s UT of J&K	Sh. Vinod Koul CEO, Ramban
82	W.P.(C) No.156/2021 titled Sujeeta Choudhary V/s UT of J&K & ors.	Sh. Zubair Hussain Shah, KAS, Joint Director, Poonch/ Rajouri
83	WP(C) No.1324/2021 titled Mohd. Ashraf & ors. V/s UT of J&K & ors.	Sh. Zubair Hussain Shah, KAS, Joint Director, Poonch/Rajouri
84	SWP No. 1398/2010 titled Ramita Kumari V/s state & ors.	Sh. Zubair Hussain Shah, KAS, Joint Director, Poonch/Rajouri
85	Contempt No. 2021 in OA No. 062/101/2020 titled Bharat Bhushan & Ors Vs Mr. Bishwajit Kumar Singh and another	Sh. Umesh Sharma, Deputy Secretary School Education Department.

82
1/1